

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1385**

TO BE ANSWERED ON THE 25TH JULY, 2017 / SHRAVANA 3, 1939 (SAKA)

FIRE SAFETY

1385. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the action taken by the Union Government in consultation with the State Governments for proper fire and safety system in various cities as due to sharp urbanization and rising construction of high rise buildings, there is lack of proper fire fighting system; and

(b) the action taken by the Union Government in consultation with the State Governments for providing proper trained manpower for fire and safety system as there is lack of proper trained manpower in this field?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) The Fire Services is a State subject and has been included as a municipal function in the XII Schedule of the Constitution of India in terms of Article 243(W). It is the primary responsibility of the municipal bodies and the State Governments to provide proper fire safety system in various cities.

The Government of India has an advisory role in effective maintenance and modernization of fire services. The Standing Fire Advisory Council (SFAC) under the Chairpersonship of Directorate General (Fire Service, Civil Defence and Home Guards) meets from time to time to examine the problems of fire services in the country and recommend suitable measures to upgrade Fire Services in the

country. Based on recommendations of 37th meeting of SFAC, part -IV of the National Building Code of India, which deals with Fire and Life Safety of building and high rise structures, have been updated in 2017. The State Governments have been advised to incorporate and implement the fire safety provisions as mentioned in the latest National Building Code in their building bye-laws.

Further, the Government of India, in the past has provided financial assistance to States for modernization of fire services in the country.

(b) States have their own Training Centres to cater training need of their Fire Service personnel.

Besides, the Government of India established the National Fire Service College (NFSC), Nagpur in 1956 with the aim to provide training to the Fire officers of the country in advanced techniques of fire fighting and rescue. NFSC provides training to fire service personnel and award certificates, diplomas, and advanced diplomas on successful completion of training. Further, NFSC, Nagpur has introduced four year Bachelor of Fire Engineering (BE) Course from 2015-16. Since inception, NFSC, Nagpur has trained more than 18,000 personnel.

The Government of India has approved upgradation of National Fire Service College at a cost of Rs. 235 crore with an objective to make it a world class institution. The upgradation would increase the training capacity from 380 to 1450.